GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3696 ANSWERED ON 18TH MARCH, 2021

RECALL POLICY FOR VEHICLES

3696. SHRIMATI POONAM MAHAJAN: SHRI G.M. SIDDESHWAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government has conducted any study to ascertain the number of deaths in road accidents involving Light Motor Vehicles (LMVs) not meeting prescribed safety standards;
- (b) if so, the details and outcome thereof;
- (c) whether the Government has introduced a mandatory recall policy for vehicles which do not meet prescribed safety standards:
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the number and the details of vehicles recalled by automobile manufacturers due to safety defects in the country during the last three years and in the current year?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) & (b) This Ministry has not conducted any specific study to ascertain the number of deaths in road accidents involving Light Motor Vehicles (LMVs) not meeting prescribed safety standards. However, as per the data received from police department of all States/UTs the number of persons killed in road accidents involving Cars, Taxis, Vans and Light Motor Vehicles (LMVs) in the country during the calendar year 2019 is enclosed at Annexure-1.
- (c) to (e) Section 40 of the Motor Vehicle (Amendment) Act, 2019 provides for insertion of new Section 110A. Recall of motor vehicles. In this regard, the rules relating to mandatory recall of vehicles have been notified and shall come into force with effect from 01st day of April, 2021 along with section 110A.

ANNEXURE REFERRED TO IN REPLY TO PART (A) & (B) OF LOK SABHA UNSTARRED QUESTION NO. 3696 TO BE ANSWERED ON 18TH MARCH, 2021 ASKED BY SHRIMATI POONAM MAHAJAN: SHRI G.M. SIDDESHWAR REGARDING "RECALL POLICY FOR VEHICLES".

PERSONS KILLED IN ACCIDENTS CLASSIFIED BY THE TYPE OF IMPACTING VEHICLES (CRIME VEHICLE BY VICTIM VEHICLE) DURING 2019.

Crime Vehicle Victim/ Victim Vehicle	Cars, Taxis, Vans & LMV
% Share	25.0
2. Bicycles	954
% Share	22.7
3. Two Wheelers	12,480
% Share	22.2
4. Auto Rickshaws	1,651
% Share	24.8
5. Cars, Taxis, Vans & LMV	10,267
% Share	43.0
6. Trucks/ Lorries	1,765
% Share	13.0
7. Buses	822
% Share	12.6
8. Other Non-motorized vehicle (E-rickshaw etc.)	508
% Share	16.6
9. Others	1,674
% Share	14.9
Total	36,579
% Share	24
